

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P (S) No. 2617 of 2016

The Union of India & others --- --- Petitioners  
S. Neeladari Rao --- --- Respondent

Versus

---

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

---

For the Petitioners: Mr. Gautam Rakesh, Advocate  
For the Respondent: Mrs. M.M. Pal, Sr. Advocate

---

12/ 10.09.2020 Mrs. Gautam Rakesh for the petitioner-Railways and Mrs. M.M. Pal, learned Senior Advocate for the Respondent are present through Video Conferencing.

2. A prayer for adjournment is made on behalf of learned counsel for the petitioners and also through e-mail. Accordingly, as prayed for, case is adjourned to be listed in the week of 28.09.2020.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/